FORM A
PUBLIC ANNOUNCEMENT
(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)
FOR THE ATTENTION OF THE STAKEHOLDERS OF RITESH POLYESTERS LIMITED

1.	Name of the Corporate Person	Ritesh Polyesters Limited
2.	Date of Incorporation of Corporate Person	02-09-1988
3.	Authority under which Corporate Person is Incorporate/ Registered	Registrar of Companies, Hyderabad
4.	Corporate Identity Number of Corporate Person	U17110TG1988PLC009012
5.	Address of the Registered Office and Principal Officer (if any) of Corporate Person	604, Swapnalok Complex, S.D. ROAD, Hyderabad, Secunderabad - 500003, Telangana, India, Email: riteshgroup77@rediffmail.com
6.	Liquidation Commencement Date of Corporate Person	11-12- 2023
7.	Name, Address, Email, Address, Telephone Number and the Registration Number of the Liquidator	Name: KOTESWARA RAO KARUCHOLA Address: Flat No.101, Pavitra Residency, Plot No 36, Pragathinagar, Hyderabad - 500090, Telangana, India. Email: kkraoirp@gmail.com, Registration No: IBBI/IPA-003/IPN00039 /2017-18/10301
8.	Last Date of submission of Claims	10-01-2024

Notice is hereby given that the **RITESH POLYESTERS LIMITED** has commenced voluntary liquidation on **11-12-2023.**

The stakeholders of **RITESH POLYESTERS LIMITED** are hereby called upon to submit a proof of their claims, on or before **10-01-2024**, to the liquidator at the address mentioned against **Item -7.**

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means. Submission of false or misleading proofs of claim shall attract penalties.

Sd/-
KOTESWARA RAO KARUCHOLA
Liquidator
RITESH POLYESTERS LIMITED

Date: 11.12.2023
Place: Hyderabad